NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/25/2016

NAME OF THE PETITIONER(S)

: Mekuba Petroleum India P. Ltd and 3 others

NAME OF THE RESPONDENT(S)

: Wynn's Mekuba India P. Ltd and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. y.C. SOEHIONDERHOUS ?

For letatores 1,24y Alisaro

2. GURU DHANAN SAY FOR PREETI MOHAN

ER RANRS

PRIXADARSHINI. M. KEERTHI KRISHNA AKHL JAIN FOR T.K. BHASKAR

COUNSEL FOR R2

5. KUMAR

Counsel for the Petitioners 1, 2 and 4 present. Counsel for R2 present. Counsel for R4 and R5 present. Petitioner No.3, Mr. S. Kumar in person present and submitted that time be granted for change of vakalat. At request, time is enlarged. Put up on 31.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JÚDICIAL)